

R.O.C.No.46433-A/2017-B2

DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 107 / 2017

Tmt. S.Subadevi, Principal District Judge, Dharmapuri is transferred and posted as Principal Judge, City Civil Court, Chennai in the existing vacancy.

Thiru. P.Ravi, Additional District Judge & Presiding Officer, Special Court under E.C. Act, Thanjavur, is transferred and posted as Principal District Judge, Dharmapuri vice Tmt.S.Subadevi, transferred.

Thiru. S.Saravanaperumal, I Additional District Judge, Thoothukudi, is transferred and posted as District Judge, Sivagangai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 16.06.2017.

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL.

OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges – Transfer and Postings – Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 107 / 2017, dated : 16.06.2017.

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Tmt. S.Subadevi, Principal District Judge, Dharmapuri, who has been transferred and posted as Principal Judge, City Civil Court, Chennai, vide High Court's Notification cited above, is required to hand over charge of her present post and the posts of (1) Additional District Judge, Dharmapuri and (2) Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dharmapuri, which she is now holding as full additional charge, to the Special District Judge, Special District Court to deal with MCOP Cases, Dharmapuri, immediately, and take charge of the new post, without availing full joining time.

The Special District Judge, Special District Court to deal with MCOP Cases, Dharmapuri, is required to hold full additional charge of all the aforesaid three posts till Thiru P.Ravi, takes charge.

Thiru P.Ravi, Additional District Judge & Presiding Officer, Special Court under E.C.Act, Thanjavur, who has been transferred and posted as Principal District Judge, Dharmapuri, vide High Court's Notification cited above, is required to hand over charge of his post to the Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thanjavur, immediately, and take charge of the new post, without availing full joining time.

After taking charge of the post of Principal District Judge, Dharmapuri, Thiru P.Ravi is required to hold full additional charge of the posts of (1) Additional District Judge, Dharmapuri and (2) Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dharmapuri, until further orders.

The Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thanjavur, is required to hold full additional charge of the post of Additional District Judge & Presiding Officer, Special Court under E.C. Act, Thanjavur, until further orders.

Thiru S.Saravanaperumal, I Additional District Judge, Thoothukudi, who has been transferred and posted as District Judge, Sivagangai, vide High Court's Notification cited above, is required to hand over charge of his present post and the post of II Additional District Judge, Thoothukudi, which he is now holding as full additional charge, to the Principal District Judge, Thoothukudi, immediately, and take charge of the new post, without availing full joining time.

The Principal District Judge, Thoothukudi, is required to hold full additional charge of the posts of (1) I Additional District Judge, Thoothukudi and (2) II Additional District Judge, Thoothukudi, until further orders.

**HIGH COURT, MADRAS.
DATED: 16.06.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL.**